

C.A.No. 7392 OF 2003  
ITEM No.5

Court No. 4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No.1 In Civil Appeal No.7392/2003

TVL. SOUTHERN AGRIFURANE INDS.LTD.

Appellant (s)

VERSUS

COMMERCIAL TAX OFFICER & ANR.

Respondent (s)

( for directions and office report)

Date : 12/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Ms. Manika Pandey,Adv.  
Mr. K.K. Mani,Adv.

For Respondent (s)Mr. P.N. Ramalingam,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Adjourned by two weeks.

(Ganga Thakur)  
PS to Registrar

(Prem Prakash)  
Court Master